

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-267(PB)/2023

IN THE MATTER OF:

SS Associate Services Private Limited

.... Petitioner/Applicant

v.

Go Airlines (India) Limited

.... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code (IBC), 2016

Order delivered on 08.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Not marked

For the Respondent :

ORDER

List before the appropriate Bench after taking appropriate administrative order.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.05.2023
Lalit